

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.34 of 2020

IN THE MATTER OF:

Prakash Shankar Mishra & Ors.

...Appellants

Versus

Ashok Kriplani & Anr.

...Respondents

For Appellants: Shri Aruni Poddar, Advocate (Appellant Nos.2 to 6 and 8 to 18)

For Respondents: Ms. Merlin Mathew and Ms. Shital Khatri, Advocates

ORDER

14.02.2020 Counsel for Respondent wants to file Reply. The same may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (After Notice)' on 18th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Venugopal M.)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md